

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4088 of 2023 in Comp. App. (AT) No. __ of 2023	Diwakar Sharma Vs. Anand Sonbhadra	Mrinal Harsh Vardhan
2.	I.A. No. 4089 of 2023 in Comp. App. (AT) No. __ of 2023	Suman Singh & Ors. Vs. Sir Sobha Singh & Sons (P) Ltd.	Nikhil Pariksith
3.	I.A. No. 4092 of 2023 in Comp. App. (AT) No. __ of 2023	Rajinder Singh Chauhan & Anr. Vs. Ritesh Bijoria & Ors.	Tarang Agarwal
4.	I.A. No. 4086 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Hemendra Bosmiya & Anr. Vs. Om Prakash Agarwal & Anr.	Kunal Kanungo
5.	I.A. No. 4083 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Wellcome Steel Vs. Kavish International Trading Pvt. Ltd.	Tushar Thareja
6.	I.A. No. 4084 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Kunwer Sachdev Vs. SU-KAM Power Systems Ltd. & Ors.	Apoorv Agarwal
7.	I.A. No. 4091 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Fabtech Technologies International Ltd. Vs. Buildmighty Techno Pvt. Ltd.	Bathiya Legal

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Assistant Registrar